CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI

Petition No. 515/GT/2024

Subject	:	Petition for truing-up of the tariff for the period 2019-24 and determination of the tariff for the period 2024-29, for PARE Hydro Electric Power Plant (110 MW)
Petitioner:	:	NEEPCO
Respondents	:	APDCL and others
Date of Hearing	:	**27.10.2026**
Coram	:	Shri Jishnu Barua, Chairperson Shri Ramesh Babu V., Member Shri Harish Dudani, Member Shri Ravinder Singh Dhillon, Member
Parties Present	:	Shri Abhijit Majumdar, NEEPCO

Record of Proceedings

The matter was called out for hearing in virtual mode.

2. During the hearing, the representative of the Petitioner submitted that the additional information, as sought by the Commission, has been furnished vide affidavit dated 3.7.2026.

3. None appeared for the Respondents, despite notice.

4. Accordingly, the Commission reserved the Petition for orders.

By order of the Commission

Sd/-
(Vipan Sharma)
Deputy Chief (Legal)